

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5627
ANSWERED ON:07.09.2011
SAFETY OF INDIAN STUDENTS
M.Thambidurai Dr.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Hon`ble Supreme Court has directed to file an affidavit explaining the steps taken for the safety of Indian students facing racial attacks in Australia and Canada; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): According to information furnished by the Ministry of External Affairs, it has filed two affidavits to the Hon'ble Supreme Court of India in pursuance of its order dated 22.6.2009 and 29.6.2009 giving details of steps taken by the Government of India to protect the interests of Indian students studying in Australia. No further order was received by the Ministry of External Affairs from the Hon'ble Supreme Court.